

**GOVERNMENT OF INDIA
SHIPPING, ROAD TRANSPORT AND HIGHWAYS
LOK SABHA**

UNSTARRED QUESTION NO:2990
ANSWERED ON:13.12.2006
FUNDS FOR RENEWAL AND MAINTENANCE OF NATIONAL HIGHWAYS
Rawat Prof. Rasa Singh

Will the Minister of SHIPPING, ROAD TRANSPORT AND HIGHWAYS be pleased to state:

state:

- (a) whether the Union Government provides adequate funds required for periodical renewal and maintenance of National Highways in Rajasthan;
- (b) if so, the details thereof;
- (c) if not, the reasons therefor;
- (d) the amount demanded by the State Government of Rajasthan and the amount allocated by the Union Government for periodical renewal and maintenance of National Highways during the last three years, Year-wise;
- (e) the basis/criteria being followed at present for allocation of the amounts for the said purpose; and
- (f) the time by which the remaining amount is likely to be released by the Union Government?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF SHIPPING, ROAD TRANSPORT AND HIGHWAYS (SHRI K.H. MUNIYAPPA)

(a) to (c) The allocation of funds for maintenance and repair of National Highways in the country is nearly 40% of the amount required as per norms. The shortfall in funds is reflected in allocation for maintenance and repair of National Highways to all the States including Rajasthan.

(d) Government of Rajasthan had sent a request in June 2004 for improvement and maintenance of 4422 km length of National Highways (NHs) with the State Government in 4-years time with funds requirement of Rs 1395 crore, out of which the funds requirement for periodical renewal & maintenance works was Rs 435.00 crore. However, because of limitation of funds, the allocation in respect of NHs with the State Government for maintenance & repair works (which also includes periodic renewal works) so far, since the year 2004-05 is Rs.168.68 crore with details as under:

Year Allocation in
(Rs in crore)

2004-05 53.11
2005-06 54.99
2006-07 60.58
Total 168.68

(e) The funds for maintenance & repair works in Rajasthan are allocated based on length of NHs, nature and extent of damages, overall availability of funds etc.

(f) Because of limitation of funds no time frame can be indicated.